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RAJYA SABHA

Wednesday, the 29th March, 1995/8th Chaiira, 1917 (Saka) The House met at eleven of the clock.

[Mr. Chairman in the chair.]

Re. Elections in Bihar

SHRI S. JAIPAL REDDY (Andhra Pradesh): Mr. Chairman, Sir...

MR. CHAIRMAN: Hon. Members, I have something to say. (Interruptions) May I say something before I sit down?

NARAYANASAMY (Pondicherry): Mr. Jaipal Reddy is always in a hurry.

MR. CHAIRMAN: I have been informed that the hon. Home Minister will make a statement at 12 O'clock on the President's Proclamation with regard to Bihar. (Interruptions)

SHRI S. JAIPAL REDDY: Sir. it is a matter of shame The House is in session. The House is bypassed. (Interruptions)

SHRI GURUDAS DAS GUPTA (West Bengal): Mr. Chairman, Sir, the Election Commission is deliberately withholding the results. It cannot he allowed. (Interruptions) There is a deliberate move to prevent a legally constituted Government in Bihar to come into existence. There is an end to democracy. If democracy does not operate in Bihar, it cannot oper:i!e in this House also. It is impossible. Sir. {interruption.}

MR. CHAIRMAN: You don't want a statement?

नरेश (बिहार): यादव ...(व्यवधान)... यह डेमोक्रेसी की हत्या हुई है, सटन का अपमान हुआ **है ... (व्यवद्यान)**... वहां पर ग्रष्ट्रपति शासन जो लागू किया गया है वह सदन का अपमान है क्योंकि संसद का सत्र चल रहा है ...(व्यवद्यान)...

श्री शंकर दयाल सिंह (बिहार): सभापति जी, आपने कहा कि 12 बजे गृह मंत्री जी ब्यान देंगे ..(व्यवधान)...

SYED SIBTEY RAZI (Uttar Prad-

Sir. this is the Question Hour. It has the priority... (Interruptions)

SHRI CHATURANAN MISHRA (Bihar): Sir, this information is given to the House in the last. First, the people were told. Then the Press was told. And now the House is to be told. Wh is this discrimination, Sir? Why is this insult to the House, Sir? (Interruptions)

SYED SIBTEY RAZI: Sir, the Question Hour has got the priority. They can raise it during the Zero Hour. (Interruptions)

MR. CHAIRMAN: I adjourn the House till

श्री शंकर द्याल सिंह: सभापति जी, बिहार में राष्ट्रपति शासन लग्नु कर दिया गया है। मैं सरकार से जानना चाहता हूं कि पिछले तीन महोनों से वहां पर प्रजातंत्र की हत्या हो रही हैं। जिस तरह से उहाँ पर भनमानी की जा रही है उसमें सरकार एक मुक दर्शक बनकर रह गयी है। इससे साफ जाहिर होता है कि वहां जो कुछ हो रहा है वह दिल्ली के इशारे पर हो रहा है। दूसरी ओर वहां पर राजनैतिक हत्याओं और बलात्कार की घटनायें बड़ी हैं। यह किसके द्वारा हुआ है? बिहार में जो शांति थी उस शांति को किसने खत्म किया है? लोकतंत्र को इत्या किसरे की(स्थवधान)... 12 O'clock. Then the Home Minister will make a statement. ...(Interruptions)... You

can say all this at that time.

The House then adjourned at six minutes past eleven of the clock

The House reassembled at twelve of the flock. The Vice Chairman (Shri V. Narayanasamy) in the Chair.

WRITTEN ANSWERS TO QUESTIONS

12.00 Noon

W.B. Assistance for National Forestry **Action Plan**

- "221. SHRI SANATAN BISI: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:
- (a) what are the programmes envisaged in the National Forestry Action Plan with the financial assistance from the World Bank;
 - (b) how many States and Union Ter-

ritories are covered in the plan; and

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(c) the details of amount sanctioned to the States and Union Territories?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) The current phase of the National Forestry Action Programme (NFAP), being prepared with the assistance of the FAO and UNDP, aims to establish strategies by means of which the National Forest Policy, 1988 can be implemented. The priority areas for strategy formulation are protection of existing forest resources, increasing forest productivity, reducing total demand for wood and wood products, strengthening policy and institutional framework and expanding forest area.

- (b) All the States and Union Ter ritories are being covered under the Na tional Forestry Action programme.
- (c) Allocation of funds to the States and Union Territories does not arise in the current phase of the NFAP.

राजप्राचा विभाग का वार्षिक कार्यक्रम

*222. श्री शंकर दयाल सिंह: क्या गृह मंत्री यह **बताने की** कृपा करेंगे किः

- (क) क्या राजभाषा विभाग द्वारा मंत्रालयों, केन्द्रीय सरकार के कार्यालयों, उपक्रमों तथा अन्य विभागों में राजभाषा के कार्य हेतु कोई वार्षिक कार्यक्रम जारी किया
- (च्च) यदि हां, तो क्या सरकार ने इस बात की जांच 🛍 है कि विभिन्न मंत्रालयों हारा इस कार्यक्रम का पालन किया जाता है: और
- (ग) जहां इस कार्यक्रम का पालन नहीं हो रहा है. वहां इसके पालन के लिए सरकार क्या कार्यवाही कर रही है?

गृह मेत्री (श्री एस-बी॰ चव्हाण): (क) जी, हां।

(खा) तथा (ग): वार्षिक कार्यक्रम के लक्ष्यों के पालन के संदर्भ में तिमाही प्रगति रिपोर्ट मंत्रालयों/विभागों से मांगी जाती है। वार्षिक कार्यक्रम के कार्यान्वयन की वाषर्कि मल्यांकन रिपोर्ट तैयार की जाती है और इसे प्रति वर्ष संसद के दोनों सदनों के पटल पर प्रस्तुत किया जाता है। लक्ष्यों की प्राप्ति में पाई गई कमियों की ओर ध्यान दिलाते हुए सुधार के लिए प्रभावी कदम उठाने के लिए संबंधित मंत्रालयों/विभागों से अनुरोध किया जाता है।

Crimes in Delhi

*223. SHRI V. NARAYANASAMY: SHRI RAJ NATH SINGH:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether crimes in the Capital have been on the increase in the past few months, the target in many cases being the old couples; and
- (b) if so, the number of such cases reported during the last one year and the steps taken to ensure security to such old couples in the capital, so as to instil confidence among the people?

THE MINISTER OF HOME AFFAIRS (SHRI S.B. CHAVAN): (a) and (b) Crime in the capital has shown a general decline in the past few months. The number of reported cases pertaining to murder, attempt to murder, robbery, kidnapping/abduction, rape, dowry deaths and burglary have shown a decline in the six months ending February, 1995 as compared to the figures for the preceding six months. There has, however, been an increase in the number of cases of dacoity, theft and murder of old couples.

The number of cases reported under major heads of crime, and murder of old couples, during the last one year (1.3.94 to 28.2.95) is given in the statement. (See below)

The Government has taken several steps to check crime in Delhi. These include increased patrolling, posting of pickets at strategic strengthening of intelligence machinery, frequent raids at the hideouts of criminals, increased surveillance, coordination meetings with the officials of the neighbouring States, training of police officers in handling modern weapons, introduction of scientific methods of investigation, modernisa-